Form No.-11

REGISTER OF JUDGMENT MARKED A.F.R.

[Chapter VIII, Rule 32(2) (d)]

Serial Number	Description of the case	Date when judgment marked A.F.R.	Signature of Bench Reader	Date when judgment sent to Superintendent, Copying Department	Signature of Superintendent with date of receipt of judgment	Remarks
1	2	3	4	5	6	7

High Court of Judicature at Allahabad